

(f) and (g) The Delhi Administration have been advised to examine the matter.

Appointment of a Committee to Examine the Recommendations of Mandal Commission

1044. SHRIMATI MAIMOONA SUD-TAN: Will the Minister of HOME. AFFAIRS be pleased to state:

(a) whether it is a fact that a high level committee of Secretaries has been appointed to examine the recommendations of the Mandal Commission; and

(b) if so, what is its composition and by what time it is expected to submit its report?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) and (b) A Committee of Secretaries has been constituted to examine the recommendations of the Mandal Commission with the following Secretaries:

1. Cabinet Secretary—Chairman.
2. Home Secretary.
3. Secretary, Expenditure. i. Secretary, Planning.
5. Secretary, Legal Affairs. 6. Secretary, Rural Development.
- ra.
8. " Secret! Person: A.R.

The Committee has been asked to submit its report at the earliest.

हरिजन श्रमिकों की पिटाई

1045. श्री नरथा सिंह : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि लोक निर्माण विभाग किशनगढ़ के एक सहायक अभियन्ता द्वारा 10 मार्च, 1983 को राजस्थान के अलवर जिले के अन्तर्गत किशनगढ़-तिजारा रोड पर हरिजन श्रमिकों की मारपीट की गई?

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(ख) यदि हाँ, तो इस सहायक अभियन्ता के खिलाफ राजस्थान सरकार द्वारा क्या कार्यवाही की गई है; और

(ग) यदि कोई कार्यवाही नहीं की गई है, तो इसके क्या कारण हैं?

गृह मन्त्रालय में राज्य मंत्री (श्री निहार रंजन लस्कर) : (क) से (ग) भारत सरकार के पास उल्लिखित घटना के बारे में कोई सूचना उपलब्ध नहीं है।

Recognition to SC/ST Associations

1046. SHRI NATHA SINGH: Will the Minister of HOME AFFAIRS be pleased to refer to the reply to Unstarred Question 1932 given in the Rajya Sabha on the 17th March, 1983 and state:

(a) whether it is a fact that Government have recognised some Welfare Associations Councils etc. of SC/ ST -communities;

(b) if so, the reasons for recognising them and the precise policy of Government under which these have been recognised; and

(c) the reasons for not recognising All India Federation of SC/ST, Backward and Minority Employees Welfare ition (Regd.). New Delhi?

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IAR RA" ind (b) Government have enlisted some outside voluntary welfare ciations of SC/ST only for the purpose of giving wider publicity to the vacancies reserved for SC/ST. If sufficient number of SC/ST candidates are not available through the Employment Exchange, the reserved vacancies are advertised and simultaneously with such advertisements, these vacancies, should also be brought to the notice of the listed SC/ST Organisations.

. fc) The AU India Federation of SC/ ST, Backward and Minority Employees Welfare Association (Regd.), New